Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 59 of 2008 & I.A. no. 49 of 2008

Dated: September 30, 2008

Present: Hon'ble Mrs. Justice Manju Goel, Judicial Member

Hon'ble Mr. H. L. Bajaj, Technical Member

Southern Electricity Supply Co. of Orissa Ltd. -Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. -Respondent(s)

Counsel for the Appellant(s) : Mr. Dinesh Kumar for Mr. Suresh Tripathy

Counsel for the Respondent(s) : Ms. Anu Gupta for

Mr. A. T. M. Rangaramanujam, Sr. Adv.-Resp.

No. 2

Mr. Rutwik Panda for OERC

ORDER

Mr. Suresh Tripathy, the learned counsel for the appellant, has made an application for withdrawal of the appeal in view of the parties having entered into a compromise.

The appeal is *dismissed* as withdrawn.

(H. L. Bajaj) Technical Member (Manju Goel) Judicial Member